## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.713/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company | Pradyot Das-Duncans Industries Ltd.

Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		CHOUDHURI COMPANY SECRET	PETITIONER	Nupur Chandhuri 7.2.2018
2.	Rishau & Sayanta	Banery ee Ades }	Cognovale Deletor	8) US H2/18

## ORDER

Ld. Pr. CS for the operational creditor and the Ld. Advocates for the corporate debtor is present.

Ld. Pr. CS for the operational creditor sought leave of the Court to submit rejoinder to the reply affidavit filed by the corporate debtor and served on her today. Prayer is allowed. 3 days' time is allowed to submit rejoinder, if any.

List it on 13//02/2018.

(Jinan K.R.) Member (J)

Sd